

RAJASTHAN HIGH COURT LEGAL SERVICE COMMITTEE, JAIPUR  
NATIONAL LOK ADALAT  
( DATE 09-12-2017 )  
( PLACE : RAJ HIGH COURT CAMPUS )

SUPPLEMENTARY CAUSE LIST

BENCH NO - 6

HON'BLE MR. JUSTICE INDERJEET SINGH  
SH. R.K.AGARWAL

COURT NO. 7

S.No.	Case Detail	Title of Case	Advocate Detail
1	CMA /3072 /2006	MANGEJA RAM MANGLA RAM & ORS	ARVIND KUMAR PAREEK-P VIDHUT GUPTA-R ARCHANA MANTRI-R
2	CMA /1697 /2012	RAM BABU SHARMA JAI KISHAN SOYAL AND OTHERS	VINAY MATHUR-P VIRENDRA AGARWAL-R
3	CMA /3238 /2015	SHARAWAN SINGH GORAKHNATH AND OTHERS	JAI PRAKASH GUPTA-P VINAY PAL YADAV-R VIRENDRA AGRAWAL-R
4	CMA /4210 /2015	PURENDRA SHARMA MAHESH KUMAR SHARMA AND OTHERS	VINAY MATHUR-P PRAVEEN JAIN-R
5	CMA /1449 /2017	DEENDAYAL MAHIPALSINGH AND ORS	AKSHAT CHOUDHARY-P VIRENDRA AGARWAL-R
6	CMA /3332 /2017	FUTURE GENERAL INSURANCE CO LTD SMT MADNI DEVI AND ORS	VIRENDRA AGRAWAL-P ATUL KUMAR JAIN-R

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BY ORDER

DEPUTY REGISTRAR ( JUDL. )